



सत्यमेव जयते

Government of India  
And  
Government of <State>  
Department of.....

Form GST REG-21  
[See rule -----]

**Provisional Registration Certificate**

Central Goods and Services Tax Act, <20--> and <State> Goods and Services Tax Act, <20-->

1.	Provisional ID		
2.	PAN		
3.	Legal Name		
4.	Trade Name		
5.	Registration Details under Earlier Law		
	Act	Registration Number	
(a)			
(b)			
(c)			
<b>Date</b>	<Date of creation of Certificate>	<b>Place</b>	<State>

This is a Provisional Registration Certificate issued under the provisions of Central Goods and Services Tax Act, 20-- and <State> Goods and Services Tax Act, 20--.

This certificate will be valid till <30<sup>th</sup> September, 20\_\_> or any other date notified in the Official Gazette. Final Registration Certificate will be issued after verification of Application for Enrolment.